

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

UNSTARRED QUESTION NO:4547

ANSWERED ON:14.12.2016

Affiliation to ITIs

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Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether a number of proposals are pending with the Government regarding granting of affiliation to Industrial Training Institutes in the country during the last three years;
- (b) if so, the State-wise and year-wise details thereof and the reasons therefor;
- (c) whether the Directorate of Training and Employment of States has recommended these for Central affiliation; and
- (d) if so, the details thereof along with the steps taken by the Government to provide affiliation to such institutes?

Answer

(a) to (d) The work of accreditation/inspection of Industrial Training Institutes (ITIs) has been assigned to a agency 'Quality Council of India' (QCI)- set up jointly by the Government of India and the Indian Industry. There is a defined accreditation online process with time lines wherein Quality Council of India after accreditation forwards affiliation proposals to Directorate General of Training to put up before the Sub-Committee of NCVT dealing with affiliations/de-affiliation for consideration & grant of affiliation to the institutes conforming to the norms laid down by the National Council for Vocational Training (NCVT).

Affiliation of ITIs is a continuous process. For the session 2016-17, affiliation has been granted to 1924 institutes including new and addition of trade/units in the existing institutes. Last meeting of the Sub-Committee of NCVT dealing with affiliations for the session 2016-17 was held on 07.10.2016 to consider all affiliation proposal received from QCI and all applications were cleared.

No proposal for affiliation is pending. However, a total of 638 accreditation reports received from the QCI after the last meeting of Sub-Committee i.e. 7.10.2016 (as per details, state wise at Annexure-I) are likely to be put-up before the Sub-Committee of NCVT.

Annexure-I

Statement referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 4547 due for reply on 14.12.2016:

Sl. No. Name of the State
No. of Proposals

1 Andhra Pradesh 11
2 Bihar 58
3 Chhattisgarh 9
4 Gujarat 12
5 Haryana 16
6 Himachal Pradesh 2
7 Jharkhand 9
8 Madhya Pradesh 95
9 Maharashtra 15
10 Odisha 4
11 Punjab 4
12 Rajasthan 63
13 Telangana 1
14 Uttar Pradesh 323
15 Uttarakhand 6
16 West Bengal 10
Grand Total 638